HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: April 15, 2011

No.   667   /DR(S)/2011

The Court's Notification No. 649/DR(S)/2011 dated 11.04.2011 in the Court's Notification No.657/DR(S)/2011 dated 13.04.2011 be read as Court's Notification No. 528/DR(S)/2011 dated 11.04.2011.

BY ORDER OF THE COURT,

Sd/-
(DINESH GUPTA)
REGISTRAR GENERAL

No. 148 /DR(S)/2011 Dated: Allahabad :April 15, 2011

In continuation of Court's endorsement No. 147/DR(S)/2011 dated 13.04.2011,copy forwarded for information & necessary action to:-
1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Azamgarh & Pilibhit (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Azamgarh & Pilibhit(Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)